GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4893
ANSWERED ON:07.05.2012
PROBE INTO DEFENCE DEALS
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Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has ordered probe into all the major defence deals signed during the last five years as reported recently;
- (b) if so, the details thereof along with the deals which are to be probed;
- (c) the time by which the probe is likely to be completed; and
- (d) the steps being taken by the Government to adopt more transparent methods in defence deals in future?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Whenever any irregularities in defence deals come in the notice of the Government, appropriate action is initiated expeditiously. Recently, one such probe has been ordered to enquire into alleged irregularities in purchase of Tatra trucks. Central Bureau of Investigation (CBI) has been requested to investigate. Well defined procedures with adequate checks and balances, as mentioned in Defence Procurement Procedure (DPP) for capital procurement and in Defence Procurement Manual (DPM) for revenue procurement are strictly followed in all defence deals.